

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3085

ANSWERED ON:08.12.2009

SECURITY TO SENIOR CITIZENS

Ganpatrao Shri Jadhav Prataprao;Gawali Patil Smt. Bhavana Pundlikrao

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether crime against senior citizens are on the rise in the country including the National Capital Territory (NCT) of Delhi;
- (b) if so, the total number of cases registered during each of the last three years, State-wise, crime-wise and gender-wise including NCT of Delhi;
- (c) whether the Government has issued any direction to various State Governments to provide security to senior citizens; and
- (d) if so, the details thereof and the reaction of the State Governments in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI AJAY MAKEN)

(a)& (b): As per National Crime Records Bureau (NCRB), information on crime against elderly persons is not maintained by them, separately. The information given by Delhi Police, regarding crime against senior citizens for the year 2007, 2008 and 2009 is at Annexure-A.

(c)& (d): As per the Seventh Schedule to the Constitution of India, "Police" and "Public Order" are State subjects and, as such the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the States/UTs. However, the Union Government has issued detailed advisory dated 27.3.2008, to all the State Governments/UTs advising them to take immediate measures to ensure safety and security and for elimination of all forms of neglect, abuse and violence against old persons through initiatives such as identification of senior citizens; sensitization of police personnel regarding safety, security of older persons; regular visit of the beat staff; setting up of toll free senior citizen helpline; setting up of senior citizen security cell; and verification of domestic helps, drivers, etc.